

**Annexure-8**

<b>Name of the Corporate Debtor: - Yashraj Containeurs Limited</b>
<b>Date of Commencement of CIRP: - 22<sup>nd</sup> February, 2024</b>
<b>List of Creditors as on: - 24/04/2025</b>

**List of Operational Creditors (Other than Workmen, Employees and Government Dues)**

S.No	Name of the Creditor	Details of Claim Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues that may be setoff	Amount of claim undue verification	Amount of claim not admitted	Remarks if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by any guarantee	Whether Related Party?	% of voting share in CoC					
1	Link Intime India Private Limited	13-03-2024	₹ 42,438.53	₹ 42,438.53	Operational Creditor	NIL	NIL	NO	-	NIL	NIL	-	-	-
2	East India Drums and Barrels Manufacturing Limited	09-03-2024	₹ 3,11,67,416.00	₹ 2,79,86,000.00	Operational Creditor	NIL	NIL	YES	-	NIL	NIL	-	₹ 31,81,416	Note 1 (Below)

3	East India Drums and Barrels Manufacturing Limited	09-03-2024	₹ 9,23,98,599.00	₹ 9,23,98,599.00	Operational Creditor	NIL	NIL	YES	-	NIL	NIL	-	-	-
4	Precision Containeurs Limited	20-04-2024	₹ 23,67,416.00	-	Operational Creditor	NIL	NIL	YES	-	NIL	NIL	-	₹ 23,67,416	Note 2 (Below)
5	Jaiprakash H. Shethiya	29-07-2024	₹ 36,61,133.00	₹ 36,61,133.00	Operational Creditor	NIL	NIL	No	-	NIL	NIL	-	-	Note 3 (Below)
			₹ 12,96,37,002.53	₹ 12,40,88,170.53								-	₹ 55,48,832	

Note:

- 1) As per the data presented and the data available with the Corporate Debtor the said amount admitted is due and payable.
- 2) The said claim is a dual claim. Similar to the claim in S.No. 2.
- 3) Condonation of delay application is to be filed upon receiving the reason for submission of claim for no. 5.